

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 08
Tuesday, 08th February 2022

1197 മകരം 25
25th Makaram 1197

1943 മാഘം 19
19th Magha 1943

വാല്യം 11
Vol. XI

നമ്പർ } 6
No. }

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Kannur District

Payyannur Taluk

NOTICE

നമ്പർ:G1-166/2022

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ എരമം വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ മുരിക്കാൽ ലക്ഷ്മി അമ്മ ,മുരിക്കാൽ ഹൗസ്, പുനിയംകോട് മാതമംഗലം എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി എരമം വില്ലേജിൽ പരേതയുടെ മകൾ മുരിക്കാൽ കാർത്ത്യായനി, ,മുരിക്കാൽ ഹൗസ്, പുനിയംകോട് മാതമംഗലം, ബോധിപ്പിച്ച അപേക്ഷ എരമം വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 07-11-2016 -ൽ മരണപ്പെട്ടതായും പരേതയുടെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. -- അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	മുരിക്കാൽ കാർത്ത്യായനി	മകൾ	67

നമ്പർ:G1-613/2022

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ വെള്ളൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ കാർത്ത്യായനി.എ.കെ ആനിടിൽ കിഴക്കിനകത്ത്,അന്തൂർ എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി വെള്ളൂർ വില്ലേജിൽ പരേതയുടെ മകൾ എ.കെ സുപ്രഭ, ആനിടിൽ കിഴക്കിനകത്ത്,അന്തൂർ, ബോധിപ്പിച്ച അപേക്ഷ വെള്ളൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 09-12-2021 -ൽ മരണപ്പെട്ടതായും പരേതയുടെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. -- അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	എ.കെ സുപ്രഭ	മകൾ	49
2	എ.കെ.മുരളീധരൻ	മകൻ	45

നമ്പർ:G1-395/2021

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ പെരിങ്ങോം വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ എടയാടിയിൽ മോഹനൻ കരിമണൽപാറ,കക്കറ എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പെരിങ്ങോം വില്ലേജിൽ പരേതന്റെ ഭാര്യ സരോജിനി.പി, കരിമണൽപാറ,കക്കറ, ബോധിപ്പിച്ച അപേക്ഷ പെരിങ്ങോം വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ



സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 22-06-2009 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്ദന ആവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. . അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	എടയാടിയീൽ സരോജിനി.പി	ഭാര്യ	62
2	സുജാത.ഇ.എം	മകൾ	42
3	ബിജുകുമാർ എ	മകൻ	39
4	സുനിത.ഇ	മകൾ	37
5	സുജിത്ത്.പി	മകൻ	32

നമ്പർ:G1-422//2021

28-02-2021

പയ്യന്നൂർ താലൂക്കിൽ പാണപ്പുഴ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ രാഘവൻനായനാർ.വി.പി ഗീതാലയം, പാണപ്പുഴ,പാണപ്പുഴ പിഒ എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പാണപ്പുഴ വില്ലേജിൽ പരേതന്റെ മകൾ അനപമ.എ.സി, ഗീതാലയം, പാണപ്പുഴ,പാണപ്പുഴ പിഒ, ബോധിപ്പിച്ച അപേക്ഷ പാണപ്പുഴ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 24-12-2020 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്ദന ആവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. - അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	എ.സി.ഗീത	ഭാര്യ	66
2	അഭിലാഷ്.എസി	മകൻ	42
3	അഭിഷേക്.എസി	മകൻ	39
4	അനപമ.എ.സി	മകൾ	34

നമ്പർ:G1-220/2022

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ വെള്ളൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ശേഖരൻ..സി ചുണ്ണാമ്പി വീട്ടിൽ,കണ്ടോത്ത്,പയ്യന്നൂർ എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി വെള്ളൂർ വില്ലേജിൽ പരേതന്റെ ഭാര്യ ശ്രീമതി.പി, ചുണ്ണാമ്പി വീട്ടിൽ,കണ്ടോത്ത്,പയ്യന്നൂർ, ബോധിപ്പിച്ച അപേക്ഷ വെള്ളൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 04-08-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്ദന ആവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. . അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.



ക്രമ നമ്പർ	പേര്	പദേതൻ /പദേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ശ്രീമതി.പി	ഭാര്യ	72
2	ദീപ.പി	മകൾ	44
3	ഷീബ.പി	മകൾ	47



Kannur District

Payyannur Taluk

NOTICE

നമ്പർ:G2/52/2022

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ പയ്യന്നൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ മടത്തും പടിക്കൽ വിജയൻ കൊക്കാനിശ്ശേരി പയ്യന്നൂർ എന്നയാളുടെ അവകാശികൾക്ക് പൊതു ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പയ്യന്നൂർ വില്ലേജിൽ പരേതന്റെ ഭാര്യ മൊട്ടമ്മൽ ജയശ്രീ, കൊക്കാനിശ്ശേരി പയ്യന്നൂർ, ബോധിപ്പിച്ച അപേക്ഷ പയ്യന്നൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 19-10-2000 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	മൊട്ടമ്മൽ ജയശ്രീ	ഭാര്യ	59
2	മൊട്ടമ്മൽ ജയേഷ്	മകൻ	39
3	മൊട്ടമ്മൽ ജനേഷ്	മകൻ	36

നമ്പർ:G.2/20639/2018

28-01-2022

പയ്യന്നൂർ താലൂക്കിൽ വയക്കര വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ജോസഫ്.ടി.എസ് താണപറമ്പിൽ ഹൗസ്, കക്കയംചാൽ, ചെറുപ്പുഴ എന്നയാളുടെ അവകാശികൾക്ക് പൊതു ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി വയക്കര വില്ലേജിൽ പരേതന്റെ മകൻ സോണി.ടി.ജെ, താണപറമ്പിൽ ഹൗസ്, കക്കയംചാൽ, ചെറുപ്പുഴ, ബോധിപ്പിച്ച അപേക്ഷ വയക്കര വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 13-11-2002 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ലൗലി മാത്യു	മകൾ	53
2	ആൻസി ആൻറണി	മകൾ	51
3	സോണി.ടി.ജെ	മകൻ	50
4	റെജി ബേബി	മകൾ	47

നമ്പർ:G2/58/2022

28-01-2022



പയ്യന്നൂർ താലൂക്കിൽ പയ്യന്നൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ജെയ്സൺ.ഇ.എസ് എരമംഗലം ഹൗസ് പുഞ്ചക്കാട്, പയ്യന്നൂർ എന്നയാളുടെ അവകാശികൾക്ക് പൊതു ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പയ്യന്നൂർ വില്ലേജിൽ പരേതന്റെ ഭാര്യ കൈയിലേരിയൻ ബേബി പ്രവീത, പുഞ്ചക്കാട്, പയ്യന്നൂർ, ബോധിപ്പിച്ച അപേക്ഷ പയ്യന്നൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 08-11-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്ദന ആവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളുവെന്നും അറിവായിരിക്കുന്നു. ആർഷ മരിയ ജെയ്സൺ, ആഷേർ സാം ജെയ്സൺ എന്നിവർ മൈനർ താഴെയുള്ള ലിസ്റ്റിൽ ക്രമ നമ്പർ 1 ന്റെ സംരക്ഷണത്തിലാണ്. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	കൈയിലേരിയൻ ബേബി പ്രവീത	ഭാര്യ	38
2	ആർഷ മരിയ ജെയ്സൺ	മകൾ	13
3	ആഷേർ സാം ജെയ്സൺ	മകൻ	07



Kannur District

Payyannur Taluk

NOTICE

No: G1-614/2022

02-02-2022

Notice is hereby given to all to whom it may be concern that Sreenesh.K.T ,Thekandathil Eruttan House,Vellur, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before Various purposes in respect of the legal heirs of late Sreedharan.T.E ,Thekandathil Eruttan House,Vellur who expired on 28-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sreedharan.T.E. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nandini.bK.T	Wife	63
2	Sreejith.K.T	Son	39
3	Sreenesh.K.T	Son	37
4	Sreejesh.K.T	Son	35

No: G1-7412/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Nabeeza. S.P Shahira Manzil Mathamangalam, Eramam Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Mammooty.N.C Shahira Manzil Mathamangalam who expired on 05-08-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mammooty.N.C. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nabeeza S.P	Wife	59
2	Abdul Sabeer S.P	Son	40



3	Shahira S.P	Daughter	24
4	Sakira.S.P	Daughter	30

No: G1-623/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that K.P.Padmekshanan Kodakkatteri PutiyaVeedu,Korom, Korom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late K.P. vijayalakshmi Kodakkatteri PutiyaVeedu,Korom who expired on 26-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.P. vijayalakshmi. that it is proposed to issue a legal heirship certificate according to this to the applicant . .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.P.Padmekshanan	Son	55

No: G1-631/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Leela.K Mouvvanal House Kuthirummal,Kinhimangalam, Korom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Akkarakkaran Narayanam Mouvvanal House Kuthirummal,Kinhimangalam who expired on 28-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Akkarakkaran Narayanam. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela.K	Wife	65
2	Suma.K	Daughter	47
3	Sunitha.K	Daughter	42
4	Bindu.K	Daughter	39

No: G1-622/2021

03-02-2022



Notice is hereby given to all to whom it may be concern that Lakshmi.K.T Kodoor Veedu, Kanayi, Korom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Paleri veetil Damodaran Kodoor Veedu, Kanayi who expired on 04-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Paleri veetil Damodaran. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi.K.T	Wife	69
2	Manoj.K.T	Son	49
3	Mahesh.K.T	Son	46

No: G1-615/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Vineeth.C Shimna Nivas,Vellur, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Balakrishnan.O Shimna Nivas,Vellur who expired on 20-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balakrishnan.O. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Radha.C	Wife	60
2	Shimna.C	Daughter	41
3	Vineeth.C	Son	35



Kannur District

Payyannur Taluk

NOTICE

No: G1-774/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Devi.V.V Vazhavalappil ,Payathampoil, Kuttur, Kuttur Village , Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late K.P.Padmanabhan Kundile purayil, Kuttur who expired on 08-07-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.P.Padmanabhan. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Devi.V.V	Wife	60
2	Sreeja.V.V	Daughter	42
3	Shibu.V.V	Son	40
4	Shiju.V.V	Son	38

No: G1-799/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that V.P Sankaranarayanan ValamPuthusseri Illath, EramamSouth, Eramam Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before Various purpises in respect of the legal heirs of late V.P.Gowri Anderjanam ValamPuthusseri Illam, Eramam South who expired on 18-05-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V.P.Gowri Anderjanam. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V.P Sankaranarayanan	Son	54



No: G1-800/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that V.P Sankaranarayanan Valamputhusseri Illath,Eramam South, Eramam Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Sankaran Namboodiri Valamputhusseri Illath,Eramam South who expired on 16-12-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sankaran Namboodiri. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V.P Sankaranarayanan	Son	54

No: G1-778/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Sasidharan.K Kandankol ,Kuttur, Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Kandankol Manikkam Kandankol ,Kuttur who expired on 26-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kandankol Manikkam. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kandankol Sasidharan	Son	62



Kannur District

Payyannur Taluk

NOTICE

No: G1-4604/2020

02-02-2022

Notice is hereby given to all to whom it may be concern that Asmabi. T.V.P Kerala House ,Vellur, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late Moideen Kutty Haji Kerala House ,Vellur who expired on 15-01-2003 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Moideen Kutty Haji. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Asmabi. T.V.P	Wife	78
2	Suharabi. T.V.P	Daughter	61
3	Muhammed Kunhi. T.V.P	Son	57
4	Abdul Fathah.T.V.P	Son	53
5	Subaida. T.V.P	Daughter	50
6	Shareefa . T.V.P	Daughter	45
7	Shahina. T.V.P	Daughter	43
8	Suhrabi C.H	Daughter in law	46
9	Sulfikar Abdullid.C.H	Grand Son	28
10	Makhzood.C.H	Grand Son	26
11	Mirvayis Abdulla.C.H	Grand Son	21

No: G1-3913/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that K.V.Krishnan Kaiprath Veetil, Vellora, Vellora Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Chiyyenchery Kurupapnveettil Chathukutty Nair Vellora,Vellora P O who expired on 03-09-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chiyyenchery Kurupapnveettil Chathukutty Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this



notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rohini.K (Daughter of deceased brother Chandukkutty)	-	73
2	Yasoda K.V (Daughter of deceased brother Chandukkutty)	-	67
3	K.K.Nambiar (Son of deceased brother Chandukkutty)	-	63
4	K.V Krishnan (Son of deceased brother Chandukkutty)	-	59

No: G1-225/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Indira.M Mathradan House ,Nareekamvalli, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Madhusoodanan.M Muthathyan veedu,Nareekamvalli who expired on 24-02-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhusoodanan.M. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Indira.M	Wife	54
2	Amrutha.M	Daughter	26
3	Anitha.M	Daughter	23

No: G1-621/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that T.K.Unnikrishnan Kakkoprath House ,Korom, Korom Village , Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Kakkoprath Thekke veetil Madhavan Nambiar Kakkoprath House ,Korom who expired on 24-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kakkoprath Thekke veetil Madhavan Nambiar. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T.K. Gouri Amma	Wife	83
2	T.K Unnikrishnan	Son	55
3	T.K.Ajithakumari	Daughter	53
4	T.K.Sajithakumari	Daughter	51
5	T.K. Muralikrishnan	Son	49



ജി1-504/2021

04.02.2022

തിരുത്തൽ

26.10.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 42 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 9601-ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1.504/21 നമ്പർ പരസ്യത്തിൽ വീട്ടുപേര് 'വയലിലെ പുരയിൽ' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്
പയ്യന്നൂർ

ഒപ്പ്
തഹസീൽദാർ
പയ്യന്നൂർ



ജി1-9305/2021

04.02.2022

തിരുത്തൽ

26.10.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 42 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 9610-ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി. 9305/21 നമ്പർ പരസ്യത്തിൽ ക്രമനമ്പർ 3 ആയി ചേർത്തിട്ടുള്ള അവകാശിയുടെ പേർ നസൈബ. എൻ.എം എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്
പയ്യന്നൂർ

ഒപ്പ്
തഹസീൽദാർ
പയ്യന്നൂർ



ജി1-10498/2021

04.02.2022

തിരുത്തൽ

16.11.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 45 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 12934 -ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1.10498/21 നമ്പർ പരസ്യം താഴെ പറയും പ്രകാരം തിരുത്തി വായിക്കേണ്ടതാണ്.

ക്രമനമ്പർ	പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
1	ലീല.പി.സി	ഭാര്യ	61
2	സന്ദീപ് കുമാർ.പി.സി	മകൻ	39
3	സരിത.പി.സി	മകൾ	35
4	സന്ദീപ്.പി.സി	മകൻ	33

താലൂക്ക് ഓഫീസ്
പ യന്തൂർ

ഒപ്പ്
തഹസീൽദാർ



തഹസീൽദാർ



Kannur District

Payyannur Taluk

NOTICE

No: G1-627/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Sumathi.K.V Kunnummal Veetil,Thamaramkulangara,Edat P.O, Kunhimangalam Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Padmavathi Kunnummal Veetil,Thamaramkulangara,Edat P.O who expired on 03-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Padmavathi. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sumathi.K.V	Daughter	49

No: G1-771/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Vasukkuttan.P.R Umbukkattu House, Karippod, Nhekli.P.O , Peringom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Sreedeharan.P.R Umbukkattu House, Karippod Nhekli.P.O who expired on 04-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sreedeharan.P.R. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thankamma	Wife	93
2	Vasukkuttan.P.R	Son	69
3	Gopinathan.S	Son	65
4	Rema.P.R (Wife of deceased son Sugathan)	Daughter in law	50



5	Sumesh.S (Son of deceased son Sugathan)	Grand Son	35
6	Suneesh.S (Son of deceased son Sugathan)	Grand Son	32
7	Sruthi.S (daughter of deceased son Sugathan)	Grand Daughter	30
8	Gomathi.P.K	Daughter	59
9	Sobhana.S	Daughter	55
10	Saji.J	Son	55
11	Mini.	Daughter	44

No: G1-775/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Muhammed Shareef Vazhavalappil House Olayambadi, Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Hamsa Vazhavalappil Vazhavalappil House Olayambadi who expired on 04-01-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hamsa Vazhavalappil. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rukhiya.T	Wife	58
2	Muhammed Shareef	Son	26
3	Subaida.M	Wife	56

No: G1-776/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Rasique.P.K Kappalli Poomangalorakath , Kuzhikkad,Kuttur , Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Kappalli Poomangalorakath Sali Kappalli Poomangalorakath , Kuzhikkad,Kuttu who expired on 03-01-1997 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kappalli Poomangalorakath Sali. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
-------	-------------------------	--------------------------------	-----



1	Ayshabi.P.K	Daughter	48
2	Rasique P.K	Son	43
3	Jaseera P.K	Daughter	40
4	Rashid.P.K	Son	38
5	Rahim.P.K	Son	36

No: G1-777/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Shailaja.C Chellariyan House, Mademmakkulam, Olayambadi , Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Vijayan Mademmakkulam, Olayambadi who expired on 16-02-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vijayan. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shailaja.C	Wife	46
2	Sajina.C	Daughter	30
3	Sajith.C	Son	29



തിരുത്തൽ പരസ്യം

നമ്പർ ജി1-8698/2021.

2022 ജനുവരി 19.

12-10-2021-ാം തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 40-ൽ (വാല്യം X, പാർട്ട്-III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 8283 & 8284-ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1-8698/21 നമ്പർ പരസ്യത്തിൽ 1-ാം നമ്പർ അവകാശിയുടെ പേര് “ടി. വി. മുരളി” എന്നതിന് പകരം “ടി. വി. മുരളീധരൻ” എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്കാഫീസ്,
പയ്യന്നൂർ.

(ഒപ്പ്)
തഹശീൽദാർ.



Kannur District

Payyannur Taluk

NOTICE

No: G2/10351/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Smitha Rajeevan Midhunam Payyannur, Payyannur Villag e, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Rajeevan.K.T Midhunam Payyannur who expired on 24-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajeevan.K.T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Midhun Rajeev Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Smitha Rajeevan	Wife	45
2	Mridul Rajeev	Son	20
3	Midhun Rajeev	Son	14

No: G2/796/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Madayambath Kamalakshi.M Madayambath House, Karivellur, Karivellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Madayambath Mathi Near Kuniyan Parambathara, Karivellur who expired on 26-12-2003 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madayambath Mathi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Madayambath Kamalakshi	Sister	78

No: G2/792/2022

03-02-2022



Notice is hereby given to all to whom it may be concern that Sreenath.K Attathottukara, Karivellur, Karivellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late K.Narayanan Karuvachery Karivellur who expired on 01-10-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.Narayanan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.Bhanumathi	Wife	63
2	Sasikala.K	Daughter	46
3	Sreenath.K	Son	42
4	Sreekanth.K	Son	42

No: G2/768/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Leena.P.T Nisha Nivas Ezhome, Ezhome Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late M.Narayanan Nambiar Nisha Nivas Eripuram Pazhayangadi who expired on 14-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.Narayanan Nambiar. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P.T.Jayavalli	Wife	69
2	P.T.Leena	Daughter	46
3	Sreejith.P.T	Son	45
4	Nisha.P.T	Daughter	42

No: G2/14105/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that M.Achuthan Palakkode Ramanthali, Ramanthali Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before general Purpose



in respect of the legal heirs of late Kunhamma.V.P Vadakkepurayil, Kakkampara Ramanthali who expired on 12-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhamma.V.P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Achuthan.M	Husband	76
2	Sreedharan.V.P	Son	42
3	Vadakke purayil Raveendran	Son	40
4	Vadakke Purayil Rajan	Son	37
5	Vilasini.V.P	Daughter	35
6	Radha.V.P	Daughter	32



Kannur District

Payyannur Taluk

NOTICE

No: G2/400/2022

02-02-2022

Notice is hereby given to all to whom it may be concern that Dileep Manuel Peedikakkal House Puligome, Pulingom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Emmanuel.P.J Peedikakkal House Puligome who expired on 10-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Emmanuel.P.J. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sheela.V.J	Wife	57
2	Divya Manuel	Daughter	34
3	Dileep Manuel	Son	30

No: G2/14207/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Karthiyayani.P , Karivellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Pavithran.P.V Lakshmi Sadanam North Manakkad Karivellur who expired on 18-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pavithran.P.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karthyayani.P	Wife	68
2	Sunitha.P.V	Daughter	46
3	Anitha.P.V	Daughter	44



4	Sujitha.P.V	Daughter	43
---	-------------	----------	----

No: G2/806/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Kunhikrishnan.C.V Chanderaveettil Thirumeni, Thirumeni Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Narayanan.C.V Chanderaveettil, Thirumeni who expired on 26-11-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan.C.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thambayi.C.V	Wife	68
2	Kunhikrishnan.C.V	Son	49
3	Pushpa.C.V	Daughter	46
4	Sreeja.C.V	Daughter	40

No: G2/803/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Sajitha.K.R Kunnil Puligome, Vayakkara Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Krishnan.M Mundayil, Perinthatta who expired on 19-03-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Krishnan.M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Vaishnavi Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sajitha.K.R	Wife	42
2	Vaishnavi.M	Daughter	17

No: G2/790/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Thresyamma Thomas Kannampuzha House Kattappally ,



Pulingom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Thomas Augusthy Kannampuzha House Kattappally who expired on 21-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thomas Augusthy. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thresyamma Thomas	Wife	69
2	Rajesh Thomas	Daughter	42
3	Aneesh Thomas	Son	39

No: G2/789/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Reshma.P.R Palakkal House Kozhichal P.O, Pulingom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Ravi @ Raveendran.P,R Palakkal House Kozhichal P.O who expired on 24-04-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ravi @ Raveendran.P,R. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Reshma.P.R	Daughter	32
2	Rajith.P.R	Son	23

